

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-08/2017/348 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Utpal Prasad,
District & Sessions Judge,
Majuli.

Dated Guwahati, 21st January, 2025.

Sub:- **Restricted Holiday.**

Ref:- Your letter No.DSJ(M)/2025/163 Dated 16.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **Restricted Holiday on 17.01.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 17.01.2025 till the evening of 17.01.2025.** The Chief Judicial Magistrate, Majuli, and in his absence, the in-charge C.J.M, Majuli will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2017/349-350 /A, dated 21-01-2025

Copy to:

1. The Chief Judicial Magistrate, Majuli.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)